

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSSPECIAL LEAVE PETITION (CIVIL) Diary No. 45764/2018

(Arising out of impugned final judgment and order dated 05-02-2016 in DBCWP No. 12663/2011 passed by the High Court Of Judicature For Rajasthan At Jodhpur)

STATE OF RAJASTHAN & ORS.

Petitioners

VERSUS

JETHU SINGH

Respondent

(FOR ADMISSION and I.R. and IA No.42721/2019-CONDONATION OF DELAY IN FILING and IA No.42724/2019-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.42725/2019-EXEMPTION FROM FILING O.T. and IA No.42722/2019-CONDONATION OF DELAY IN REFILING)

WITH

Diary No(s). 3124/2019 (XV)

(FOR ADMISSION and I.R. and IA No.43373/2019-CONDONATION OF DELAY IN FILING and IA No.43375/2019-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.43376/2019-EXEMPTION FROM FILING O.T. and IA No.43374/2019-CONDONATION OF DELAY IN REFILING)

Date : 29-03-2019 This matter was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE DEEPAK GUPTA
HON'BLE MR. JUSTICE SANJIV KHANNA

For Petitioners

Ms. Ruchi Kohli, AOR

For Respondent

UPON hearing the counsel the Court made the following
O R D E R

Issue notice on the applications for condonation of delay, as well as, on the special leave petitions.

Tag with SLP(C) Diary No. 47947/2018.

(Deepak Guglani)
Court Master

(Anand Prakash)
Court Master